

Title: Introduction of the Government of Union Territory of Daman and Diu Bill, 2005.

15.48 hrs.

**GOVERNMENT OF UNION TERRITORY OF
DAMAN AND DIU BILL***

SHRI DAHYABHAI VALLABHBHAI PATEL (DAMAN AND DIU): I beg to move for leave to introduce a Bill to provide for the creation of a Legislative Assembly for the Union Territory of Daman and Diu and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the creation of a Legislative Assembly for the Union Territory of Daman and Diu and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI DAHYABHAI VALLABHBHAI PATEL : I introduce the Bill.

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